

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 60/TT/2012**

**Coram:**

**Shri Gireesh B. Pradhan, Chairperson**

**Shri M. Deena Dayalan, Member**

**Shri A.K. Singhal, Member**

**Date of Order : 19.06.2014**

**In the matter of**

Corrigendum to order dated 24.12.2013 in Petition No. 60/TT/2012 approving Fees and Charges for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern Region for the period 2009-14 block

**And in the matter of**

Power Grid Corporation of India Limited  
"Saudamani", Plot No.2,  
Sector-29, Gurgaon -122 001

.....Petitioner

Vs

1. NTPC Ltd.,  
NTPC Bhawan, Core 7, Scope Complex,  
7, Institutional Area, Lodhi Road,  
New Delhi-110003
2. Neyveli Lignite Corporation Ltd.,  
PO Neyveli- 607801  
Cuddalore District (Tamil Nadu)
3. Nuclear Power Corporation of India Ltd.,  
Nabhkiya Bhawan, Anu-Shakti Nagar,  
Mumbai – 400094
4. LANCO-Kondapalli Power Pvt. Ltd.,  
Plot No. 4, Software Units Layout,  
Hitech City, Madhapur,  
Hyderabad-500018
5. Andhra Pradesh Power Coordination Committee,  
APTRANSCO, Vidyut Soudha,  
Hyderabad-500082



6. Power Company of Karnataka Ltd.,  
Room No 503, KPTCL Building,  
Kaveri Bhawan, Bangalore–560009
7. Kerala State Electricity Board  
Vyduathi Bhacanam,  
Pattam,  
Thiruvananthapuram–695004
8. TANGEDCO,  
7<sup>th</sup> Floor, Eastern Wing,  
144, Anna Salai,  
Chennai–600002
9. Electricity Department, Government of Puduchery,  
Puduchery–605001
10. Electricity Department, Government of Goa,  
Curti Ponda, Goa–403401

.....Respondents

### **CORRIGENDUM**

Power Grid Corporation of India Limited (PGCIL) has filed this petition under sub-section (4) of Section 28 of Electricity Act 2003, for approval of Fees and Charges for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e. Communication system portion and SLDC system retained by the petitioner after formation of POSOCO) in Southern Region for the 2009-14 block. The Commission allowed Fees and Charges for the said ULDC scheme (POWERGRID portion) by its order dated 24.12.2013.

2. It is noticed that in the order dated 24.12.2013, certain inadvertent errors in calculation have crept in, which are sought to be rectified through this order by the Commission in exercise of the power conferred under Regulation 103 (1) of the Central

Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, as amended from time to time.

4. Accordingly, the following corrections are made in the order dated 24.12.2013 in Petition No. 60/TT/2012:-

(a) In para 38 of the order, the following sub-para (e) shall be substituted in place of the existing one as under:-

"(e) **2013-14**: The petitioner has claimed estimated O&M expenditure of `512.72 lakh. Against this, an amount of `510.92 lakh has been allowed. An amount of `1.80 lakh claimed as Entertainment Expenses and Miscellaneous Expenses has not been allowed as the details thereof have not been given by the petitioner."

(b) The table under para 39 shall be substituted as under:-

(` In lakh)

Year	O&M expenses claimed	O&M expenses allowed
2009-10	299.22	298.20
2010-11	318.02	314.06
2011-12	317.62	239.91
2012-13	542.77	541.13
2013-14	512.72	510.92

(c) The second table under para 42 shall be substituted as under:-

**Non-microwave Portion of Communication Assets**

Particulars	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Central Portion</b>					
Maintenance Spares	44.73	47.11	35.99	81.17	76.64
O&M Expenses	24.85	26.17	19.99	45.09	42.58
Receivables	199.19	201.97	188.99	241.70	236.42
<b>Total</b>	<b>268.77</b>	<b>275.25</b>	<b>244.97</b>	<b>367.97</b>	<b>355.63</b>
Rate of Interest	12.25%	12.25%	12.25%	12.25%	12.25%
<b>Interest</b>	<b>32.92</b>	<b>33.72</b>	<b>30.01</b>	<b>45.08</b>	<b>43.56</b>
<b>State Portion</b>					
Maintenance Spares	0.00	0.00	0.00	0.00	0.00
O&M Expenses	0.00	0.00	0.00	0.00	0.00
Receivables	608.71	608.71	608.71	608.71	608.71
<b>Total</b>	<b>608.71</b>	<b>608.71</b>	<b>608.71</b>	<b>608.71</b>	<b>608.71</b>
Rate of Interest	12.25%	12.25%	12.25%	12.25%	12.25%
<b>Interest</b>	<b>74.57</b>	<b>74.57</b>	<b>74.57</b>	<b>74.57</b>	<b>74.57</b>

(d) The second table under para 43 shall be substituted as under:-

**Non-Microwave Portion of Communication Assets**

(` In lakh)

Particulars	2009-10	2010-11	2011-12	2012-13	2013-14
<b>Central Portion</b>					
Annual Capital Recovery Charges – Loan	721.68	721.68	721.68	721.68	721.68
Annual Capital Recovery Charges – Equity	142.34	142.34	142.34	142.34	142.34
<b>Annual Capital Recovery Charges – Total</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>
O&M	<b>298.20</b>	<b>314.06</b>	<b>239.91</b>	<b>541.13</b>	<b>510.92</b>
Interest on Working Capital	<b>32.92</b>	<b>33.72</b>	<b>30.01</b>	<b>45.08</b>	<b>43.56</b>
<b>TOTAL ANNUAL CHARGES</b>	<b>1195.15</b>	<b>1211.80</b>	<b>1133.94</b>	<b>1450.23</b>	<b>1418.51</b>
<b>State Portion</b>					
Annual Capital Recovery Charges – Loan	2928.04	2928.04	2928.04	2928.04	2928.04
Annual Capital Recovery Charges – Equity	649.67	649.67	649.67	649.67	649.67
<b>Annual Capital Recovery Charges – Total</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>
O&M	0.00	0.00	0.00	0.00	0.00
Interest on Working Capital	74.57	74.57	74.57	74.57	74.57
<b>TOTAL ANNUAL CHARGES</b>	<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>

5. In the Annexure, the second table shall be substituted as overleaf:-



**Non-Microwave: Central Portion - Charges (2009-14)**

**Non-Microwave: State Portion - Charges (2009-14)**  
(` in lakh)

Particulars	On Capital expenditure as on 1.4.2009	Additional Capital Expenditure					On Capital expenditure as on 1.4.2009	Additional Capital Expenditure				
		2009-10	2010-11	2011-12	2012-13	2013-14		2009-10	2010-11	2011-12	2012-13	2013-14
Gross Capital Cost	7763.62						31861.70					
Gross Notional Loan (1)	6928.72						28067.08					
Gross Equity (2)	834.89						3794.62					
O/S Capital Cost	5285.35						21778.83					
<b>O/S Notional Loan</b>	<b>4624.77</b>						<b>18763.84</b>					
<b>O/S Equity</b>	<b>660.58</b>						<b>3014.99</b>					
Years	8.25						8.25					
Months	99.00						99.00					
Weighted Average Rate of Interest p.a. (A)	6.3520%						6.3520%					
Weighted Average Rate of Interest p.m. $\{(i)=(A)/12\}$	0.5293%						0.5293%					
Monthly Recovery Factors –Loan (B)	0.01300						0.01300					
$i \times (1+i)^n$ $(1+i)^n - 1$												
Monthly Capital Recovery Charge – Loan $\{(c)=(i)X(B)\}$	60.14						244.00					
<b>Annual Capital Recovery Charge - Loan <math>\{(D)=(C)*12\}</math></b>	<b>721.68</b>						<b>2928.04</b>					
Rate of Return on Equity p.a. (E)	15.50%						15.50%					
Rate of Return on Equity p.m. $\{(i)=(E)/12\}$	1.292%						1.292%					
Monthly Recovery Factors –Equity (F)	0.01796						0.01796					
Monthly Capital Recovery Charge – Equity $\{(G)=(F)*(2)\}$	11.86						54.14					
<b>Annual Capital Recovery Charge – Equity <math>\{(H)=(G)*12\}</math></b>	<b>142.34</b>						<b>649.67</b>					
Monthly Capital Recovery Charge - Total $\{(I)=(C)+(G)\}$	72.00						298.14					
<b>Annual Capital Recovery Charge - Total <math>\{(J)=(D)+(H)\}</math></b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>864.02</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>	<b>3577.70</b>
<b>O&amp;M Expenses</b>		<b>298.20</b>	<b>314.06</b>	<b>239.91</b>	<b>541.13</b>	<b>510.92</b>		<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
<b>Interest on Working Capital</b>		<b>32.92</b>	<b>33.72</b>	<b>30.01</b>	<b>45.08</b>	<b>43.56</b>		<b>74.57</b>	<b>74.57</b>	<b>74.57</b>	<b>74.57</b>	<b>74.57</b>
<b>Total Fee and Charges</b>		<b>1195.15</b>	<b>1211.80</b>	<b>1133.94</b>	<b>1450.23</b>	<b>1418.51</b>		<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>	<b>3652.27</b>



6. This corrigendum shall be read as part of the order dated 24.12.2013. Except for the above, all other terms contained in the said order remains unchanged.

sd/-  
**(A.K. Singhal)**  
**Member**

sd/-  
**(M. Deena Dayalan)**  
**Member**

sd/-  
**(Gireesh B. Pradhan)**  
**Chairperson**

